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NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/219/2016

NAME OF THE PETITIONER(S)

: Palanisamy & 10 others

NAME OF THE RESPONDENT(S)

: M/s S.V.T. Spinning Mills Private Limited & 5 others

UNDER SECTION

: 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. RAMBAMY
G. V. MOHAN KOMAR

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ORDER

Shri A K Athiban Vijay, counsel for petitioner present. Shri G V Mohan Kumar, counsel for R1 to R5 present. Convenience set has been filed by the petitioner and the same is taken on record. Both the counsel sought time for submitting final arguments as the senior counsels could not attend the Tribunal today. Time extended at request. Put up on <u>07.06.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)